MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING February 2020 (data as on 05.03.2020)

Nature of incident	No. of cases registered	No. of cases disposed	Pendency as on date
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	5	16	335
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	122	123	2975
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	9	11	667
BONDED LABOUR (Inc. Code 601)	35	28	1075
CHILDREN (Inc. Code 100-117)	47	72	647
WOMEN (Inc. Code 1300-1316)	376	429	2637
SC/ST/OBC (Inc. Code 1900-1909)	151	179	742
OTHERS	4969	5080	11031
Total	5714	5938	20109

SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of February 2020

	No. of cases registered	No. of cases disposed	Pendency as on date
SUO-MOTU	3	1	138
HRD	5	2	138
Total	8	3	276

Cases where NHRC recommended Monetary relief during the month of February 2020

	No of Cases	Amount
Nature of incident		recommended
		(in Rs.)
CUSTODIAL DEATH IN JUVENILE HOME	1	250000
MALFUNCTIONING OF MEDICAL PROFESSIONALS	1	300000
IRREGULARITIES IN GOVT.HOSPITALS/PRIMARY HEALTH CENTRES	3	900000
CUSTODIAL DEATH (Judicial)	15	4100000
TROUBLE BY ANTI-SOCIAL ELEMENTS	1	100000
ABUSE OF POWER	1	100000
CUSTODIAL DEATH (Police)	2	600000
FAILURE IN TAKING LAWFUL ACTION	2	350000
NON REGISTRATION OF FIR	1	100000
DOWERY DEATH OR THEIR ATTEMPT	1	100000
INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	5	500000
ABUSE OF POWER	1	300000
Total	34	7700000